

Sl.No.	State	2015-16	2016-17	2017-18
4.	Bihar	0	0	0
5.	Chhattisgarh	0	0	0
6.	Goa	0	0	0
7.	Gujarat	0	0	0
8.	Haryana	0	0	0
9.	Himachal Pradesh	8009	8232	8311
10.	Jammu and Kashmir	9892	10831	11849
11.	Jharkhand	0	0	0
12.	Karnataka	0	0	0
13.	Kerala	4640	3350	1529
14.	Madhya Pradesh	0	0	0
15.	Maharashtra	0	0	0
16.	Manipur	2066	2096	2091
17.	Meghalaya	618	535	404
18.	Mizoram	2139	2294	2446
19.	Nagaland	3203	3451	3700
20.	Odisha	0	0	0
21.	Punjab	0	0	0
22.	Rajasthan	0	0	0
23.	Sikkim	0	0	0
24.	Tamil Nadu	0	0	0
25.	Telangana	0	0	0
26.	Tripura	1089	1089	1059
27.	Uttar Pradesh	0	0	0
28.	Uttarakhand	0	0	0
29.	West Bengal	8449	3311	0
TOTAL		48905	41307	35819

Projects approved under National Clean Energy Fund

2106. SHRI HUSAIN DALWAI: Will the Minister of FINANCE be pleased to state:

(a) part of the total coal cess collected that was transferred to the National

Clean Energy Fund (NCEF), year-wise since 2015, the details thereof in both absolute number and per centages;

(b) the number of projects approved under NCEF State-wise and year-wise, their purpose and money allocated to them, since 2015;

(c) whether projects other than those of clean energy technologies were approved, if so, the reasons therefor;

(d) whether money from NCEF was used to compensate certain States for GST; and

(e) if so, did the Ministry object, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P): (a) The details of Clean Energy Cess collected and transferred to National Clean Energy Fund during the respective year from the year 2014-15 to 2017-18(RE) are given below. The per centage term represents the amount transferred to National Clean Energy Fund as proportion of total amount collected as Clean Energy Cess:—

	(₹ crore)			
	2014-15	2015-16	2016-17	2017-18 (RE)
Clean Energy Cess collected	5393	12676	26117	12100
Amount transferred to National Clean Energy Fund	4700	100	6467	5981
Amount transferred as % of collection	87.2%	0.79%	24.8%	49.4%

The amount provided for transfer to National Clean Energy Fund depends on the absorptive capacity of the Ministry in a year and the balances available in the National Clean Energy Fund kept in the Public Account. An amount of ₹ 100 crore was transferred to National Clean Energy Fund in the year 2015-16 considering the balance of ₹ 5153 crore available as on 1.4.2015.

(b) The expenditure provisions on specific schemes financed from National Clean Energy Fund are made from Demands for Grants of Ministry of Environment, Forest and Climate Change, Ministry of Water Resources, River Development and Ganga Rejuvenation and Ministry of New and Renewable Energy. State-wise allocation from these projects is not maintained centrally in this Ministry;

(c) and (d) No, Sir.

(e) Question does not arise.